

(1/6)

14.5.98. Hon. Mr. S. Dayal, Am.
Hon. Mr. K.S. Agrawal Jm.

Name of the Parties,

Mr List this case for hearing on 29.7.98.

[Signature]
J.M.

[Signature]
Am.

Registrar
29/7/98

no filing. Actioned
to 12/10/98 for hearing.

Boc
L.

12-10-98

Honble Mr. S. Dayal, Am.
Honble Mr. S.K. Agrawal, Jm.

Name is present for
the applicant. Name responded
for the applicant on
02-4-98 and 14-5-98 and
also today when the
case came up for
consideration before OB
It appears that the
applicant has lost interest
in this case. The OA is
therefore, dismissed in
default & for non-prosecution

[Signature]

[Signature]
J.M.

[Signature]
Am.